

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2162  
ANSWERED ON:10.03.2015  
RESTRICTION ON FREEDOM FIGHTER PENSION  
Thomas Prof. Kuruppassery Varkey

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has put any restriction on the freedom fighter pension given to the dependents of freedom fighters; and
- (b) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) & (b): Under the provision of Swatantrata Sainik Samman Pension Scheme, 1980, after death of a freedom fighter who was drawing Samman Pension, his eligible dependent is entitled to receive dependent family pension. No restriction has been imposed in this regard.